

regard to the disposal of cases filed before them?

Shri Bajarnavis: I require notice.

Pre-Examination Coaching Classes for Scheduled Castes and Scheduled Tribes at Allahabad University

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*1959. { Shri B. C. Mullick:
Shri Siddiah:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 1841 on the 18th March, 1959 and lay a statement showing:

(a) whether the pre-examination coaching classes at Allahabad University for Scheduled Castes and Scheduled Tribes candidates have since been started;

(b) the number of applications received from each State and Union Territory for admission to these classes;

(c) the number of candidates being coached at present; and

(d) the total amount sanctioned for the purpose for the year 1959-60?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [See Appendix IV, annexure No. 86].

(c) 37.

(d) Rs. 66,820.

Shri B. C. Mullick: From the statement, I find that no application has been received from Orissa. Was the Orissa Government not addressed in the matter?

Shrimati Alva: Admissions were made after advertising all over India. I do not know about the exact case of Orissa. But it must have been advertised there. Perhaps no student was forthcoming.

Shri B. C. Mullick: In the previous answer, it was stated that four

Universities—Bombay, Agra, Madras and Calcutta—were addressed to take up the scheme. May I know what replies have been received from them?

Shrimati Alva: I have not got the details here.

Shri Siddiah: From the statement, I find that out of 166 applications, only 37 were admitted. I want to know what is the procedure adopted. Is there a Selection Committee to make selections? If so, who are the members of the Committee?

Shrimati Alva: Only first-class and second-class graduates and post-graduate candidates are to be admitted. They were selected in this manner; 40 were selected and 37 students have finally joined.

Mr. Deputy-Speaker: The question is whether there is a Selection Board.

Shrimati Alva: There must have been a Selection Board.

Shri Jadhav: Where were these students accommodated in Allahabad?

Shrimati Alva: They were first accommodated in the G. N. Jha Hostel, and when the academic year began, they were placed as 'casual' students in other places. Suitable accommodation has now been found perhaps at some distance from the College, and the Hostel was vacated for regular students who would be the hostellers there.

Shri B. K. Galkwad: May I know whether it is a fact that the Scheduled Caste I.A.S. trainees were ill-treated and harassed by the caste Hindus of the Jha Hostel, Allahabad on the ground of untouchability and the Scheduled Caste trainees for the I.A.S. reported the matter to the Home Minister? If so, what action has been taken by Government in the matter?

Shrimati Alva: What the hon. Member says is not correct. The Home Minister did receive a complain from the students and that complain was sent to the Vice-Chancellor and he has looked into it and he has also given his comments.

Shri D. A. Katti: May I know whether the students have left the training centre?

Shrimati Alva: No, Sir; according to my knowledge no student has left the centre.

Shri M. E. Krishna: Have the Government of India got any programme to advise all the other Universities to take up the scheme? May I know whether any request has been made to the Osmania University?

Shrimati Alva: All the Universities were requested to open these coaching classes. The Delhi University agreed and then backed out of it. The only University that agreed to take the students was the Allahabad University.

Shri Goray: Is the Government aware that the trainees had published in the *Times of India* that 30 trainees belonging to the Scheduled Castes were abused by the caste Hindu boys and the Vice-Chancellor asked them to vacate that particular hostel and go to some bungalow which was far away?

Shrimati Alva: The bungalow was acquired for these casual students who were to have this intensive coaching before they appeared for the competitive examination. Nobody was taken out of the hostel. The B. N. Jha Hostel was to be vacated to make room for the regular students.

Shri Thimmaiah: Out of 140 students that appeared for selection, only 37 were selected. May I know whether the Government proposes to increase the number in future? May I also know whether the Government is proposing to start training centres in other Universities also?

Shrimati Alva: Other Universities were directed to do so. Whether they will agree or not, it is not for us to say. It is too early. I have already stated that the other Universities did not agree. The only University that agreed to have these coaching classes was the Allahabad University. The other question is why only 40 were

selected. This class was started in a hurry. It was started last May and the original plan was to take 100 students for this intensive coaching.

Shri M. E. Krishna: Since many of the Universities are not keen to accept financial assistance from the Central Government to start the scheme, may I know what are the conditions laid down by the Central Government for the Universities to accept this grant?

Shrimati Alva: The Estimates Committee also has observed that the Universities be asked again. Accordingly, we are going to ask them again.

Some Hon. Members rose:

Mr. Deputy-Speaker: Unless an hon. Member catches my eye and I call out his name, he should not put a question. Shri Gaikwad.

Shri B. K. Gaikwad: May I know whether it is a fact that the Scheduled Caste trainees complained to the Vice-Chancellor and to the District Magistrate regarding the harassment to them but no action was taken by both?

Shrimati Alva: There was no question of harassment. With your permission, Sir, I will go through the complaints that were made to the Minister of Home Affairs here. First, there was the question of the lights being switched off, about which the Vice-Chancellor has made enquiries. These things happen in any hostel; and there was no motive behind it.

Then, the second thing was that the canteens refused to give them food. That also has been looked into and the canteens have been warned that their contracts will be terminated if they continue in this fashion. (*Interruptions*).

Everything has been satisfactorily done. The students have rushed and published some pamphlets. I think that was very wrong on their part. (*Interruptions*).

Mr. Deputy-Speaker: Next question; Shri Mathur. (*Interruptions*). Is this

to be decided here in the manner. The Government say they have taken steps. The hon. Member has been informed that the canteen contractor has been warned that if he behaves in that manner the contract would be terminated. There should be no arguments here; only information could be elicited now. Order, order. I request hon. Members now to resume their seats. Next question.

Shri K. U. Parmar: On a point of order, Sir. Constitutional safeguards have been given to the Scheduled Caste students. The Minister says that the Vice-Chancellor has looked into this. This is most important and we should be allowed to ask more questions.

Mr. Deputy-Speaker: I have allowed so many questions. During Question Hour only information can be elicited and there can be no discussion of policy. We will have some other opportunity for that. I have been rather indulgent. I have allowed so many questions. I have not been harsh as a matter of fact. Let us now proceed to the next question.

Expenditure on Higher Education

*1381. **Shri Harish Chandra Mathur:** Will the Minister of Education be pleased to state:

(a) what is the average expenditure which a student has to incur to take a degree in (i) Engineering, (ii) Medicine, and (iii) 3 year university course; and

(b) what steps, if any, are being taken to make such education cheaper and within the means of average Indian students?

The Minister of Education (Dr. K. L. Shrinani): (a) and (b). The information is being collected and will be laid on the Table of the House.

Shri Harish Chandra Mathur: Is the hon. Minister aware that the present expenditure is beyond the means of at least 95 per cent of the Indian population?

Dr. K. L. Shrinani: Before I express an opinion I must have the necessary data. In this case, since the hon. Member wanted to have some information which concerned other Ministries and State Governments also, I shall have to collect the information before I express an opinion on this subject.

Shri Harish Chandra Mathur: May I ask the protection of the Chair? The information asked for is so simple: what is the average expenditure incurred in engineering, medical and three year university course? If the Minister has not got even this information I do not know how the Ministries are functioning.

Mr. Deputy-Speaker: Order, order. May I seek the indulgence of the hon. Member if he wants my protection? A question had been put; information has to be collected. The Minister says that it is being collected and will be put before the House as soon as it is ready. Now, it is going into arguments: Why is it not ready by this time; enough time had been given. That will be a separate thing. It can be gone into separately. If the hon. Member has any basis, then he can come to me and I will just find out on what date the notice was received, when it reached the Ministry and what steps have been taken etc. That can all be done, but not during the Question Hour.

Shri Harish Chandra Mathur: My only submission is. . .

Mr. Deputy-Speaker: He may put a question if he wants to.

Shri Harish Chandra Mathur: My only submission is, 'Do you agree that the Ministry should not readily have this information?'

Mr. Deputy-Speaker: My opinions are not to be asked during Question Hour; only information has to be sought from Government.

Shri Radha Raman: The hon. Minister just now said that information is being collected. May I know whether Government is also contemplating to